

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Industry (Department of Industrial Development), under sub-section (2) of section 18AA of the Industries (Development and Regulation) Act, 1951: —

(i) S.O. No. 525 (E)|184AA|IDRA|79, dated the 11th September, 1979. [Placed in Library. See No. LT-751|80].

(ii) S.O. No. 639(E) |18AA|79, dated the 2nd November, 1979. [Placed in Library. See No. LT-751|80"].

(iii) S.O. No. 15(E)|18AA|IDRA|80, dated the 11th January, 1980. [Placed in Library. See No. LT-C36|80].

Bihar Legislature (Members' Salaries Allowances and Pension) (Amendment) Ordinance, 1980

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI SITA RAM KESRI): Sir, I beg to lay on the Table, under sub-clause (a) of clause (2) of article 213 of the Constitution read with sub-clause (iv) of clause (c) of the Proclamation dated the 17th February, 1980, issued by the President in relation to the State of Bihar, a copy (in English and Hindi) of the Bihar Legislature (Members' Salaries, Allowances and Pension) (Amendment) Ordinance, 1980 (Bihar Ordinance 4 of 1980). [Placed in Library. See No. LT-631|80].

Bihar Essential Services Maintenance (Amendment) Ordinance, 1980

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): Sir, I beg to lay on the Table, under sub-clause (a) of clause (2) of article 213 of the Constitution, read with sub-clause (iv) of clause (c) of the Proclamation dated the 17th February, 1980, issued by the President in relation to the State of Bihar, a copy (in English and Hindi) of the Bihar Es-

sential Services Maintenance (Amendment) Ordinance, 1980 (Bihar Ordinance No. 6 of 1980). [Placed in Library. See No. LT-761J80].

Reports and Accounts V 918-79) under Section 619A of the Companies Act, 1956 and Related Papers

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND DEPARTMENTS UNDER THE CHARGE OF PRIME MINISTER (SHRI C. P. N. SINGH): Sir, I beg to lay on the Table a copy (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1958: —

(i) (a) Annual Report and Accounts of the Garden Reach Shipbuilders and Engineers Limited, Calcutta, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-642180 for (i) (a) and W/-

(ii) (a) Annual Report and Accounts of the Goa Shipyard Limited, Vasco-da-Gama, Goa, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-643|80 for (a) and (b)].

(iii) (a) Annual Report and Accounts of the Mazagaon Dock Limited, Bombay, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-645|80 for (a) and (b)].

(iv) (a) Sixteenth Annual Report and Accounts of the Hindustan Aeronautics Limited, Bangalore, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-77380 for (a) and (b)].

(v) (a) Twenty-fifth Annual Report and Accounts of the National Research Development Corporation of India, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report and giving reasons for the delay in laying thereof.

[Placed in Library- See No. LT-64680 for (a) and (b)].

(vi) (a) Fifth Annual Report and Accounts of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-77280 for (a) and (b)].

I. Report and Accounts (1978-79) of the Wadia Institute of Himalayan Geology, Dehra Dun.

II. Report and Accounts (1978-79) of the Birbal Sahni Institute of Palaeobotany, Lucknow.

III. Report and Audited Accounts (1978-79) of the Physical Research Laboratory, Ahmedabad.

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SHRI C. P. N. SINGH: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the Wadia Institute of Himalayan Geology, Dehra Dun, for the year 1978-79, together with the Audit Report on the Accounts.

(b) Statement by Government accepting the above Report and giving reasons for the delay in laying thereof.

[Placed in Library. See No. LT-648,80 for (a) and (b)].

(ii) (a) Annual Report and Accounts of the Birbal Sahni Institute of Paleobotany, Lucknow, for the year 1978-79, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report and giving reasons for the delay in laying thereof.

[Placed in Library. See No. LT-M780 for (a) and (b)].

(iii) Annual Report and Audited * Accounts of the Physical Research Laboratory, Ahmedabad, for the year 1978-79. [Placed in Library. See No. LT-64980].

Notification of the Government of Gujarat

SHRI CHARANJIT CHANANA: Sir, on behalf of Shri Jagannath Pahadia, I beg to lay on the Table, under subsection (3) of section 49 of the Gujarat Sales Tax Act, 1969, read with clause (b) of the Proclamation dated the 17th February, 1980, issued by the President in relation to the State of Gujarat, a copy (in English and Hindi) of the Government of Gujarat Notification No. (GHN 19) GST-1080/S. 49 (83) TH, dated the 7th March, 1980. [Placed in Library. See No. LT-699;80].